

**IN THE HIGH COURT OF MADHYA PRADESH  
AT JABALPUR**

**BEFORE**

**HON'BLE SHRI JUSTICE DWARKA DHISH BANSAL**

**ON THE 22<sup>nd</sup> OF SEPTEMBER, 2022**

**SECOND APPEAL No. 513 of 2001**

**Between:-**

- 1. DHUNDHE SINGH (DECEASED) THROUGH  
LEGAL REPRESENTATIVES**
- 1 (A). LEELA BAI WD/O LATE SHRI DHUNDHE  
SINGH LODHI, AGED ABOUT 55 YEARS R/O  
VILLAGE-TEWAR, DISTRICT-JABALPUR,  
MADHYA PRADESH**
- 2. RAGHUVeer, S/O LATE SHRI DHUNDHE  
SINGH LODHI, AGED ABOUT 25 YEARS R/O  
VILLAGE-TEWAR, DISTRICT-JABALPUR,  
MADHYA PRADESH**
- 2(A). SMT. RAJJI BAI W/O LATE RAGHUVeer,  
AGED 70 YEARS, OCCUPATION HOUSEWIFE,  
R/O VILLAGE-TEWAR, DISTRICT-JABALPUR,  
MADHYA PRADESH**
- 2(B). RAJKUMAR PATEL S/O LATE RAGHUVeer,  
AGED 41 YEARS, OCCUPATION CULTIVATOR,  
R/O VILLAGE-TEWAR, DISTRICT-JABALPUR,  
MADHYA PRADESH**
- 2(C). MANOJ PATEL S/O LATE RAGHUVeer, AGED  
42 YEARS, OCCUPATION-CULTIVATOR, R/O  
VILLAGE-TEWAR, DISTRICT-JABALPUR,  
MADHYA PRADESH**
- 2(D). MS. UMA BAI D/O LATE RAGHUVeer, AGED  
48 YEARS, OCCUPATION-CULTIVATOR, R/O  
VILLAGE-TEWAR, DISTRICT-JABALPUR,  
MADHYA PRADESH**
- 3. BADRI PRASAD S/O LATE SHRI DHUNDHE  
SINGH LODHI, AGED ABOUT 25 YEARS, R/O  
VILLAGE-TEWAR, TEHSIL & DISTRICT-  
JABALPUR, MADHYA PRADESH**

- 3(A). SMT. MAYA BAI W/O LATE BADRI PRASAD, AGED ABOUT 70 YEARS, OCCUPATION HOUSEWIFE, R/O VILLAGE-TEWAR, TEHSIL & DISTRICT JABALPUR, MADHYA PRADESH
- 3(B). RAJU @ RAJESH PATEL S/O LATE BADRI PRASAD, AGED ABOUT 40 YEARS, OCCUPATION-CULTIVATOR, R/O VILLAGE-TEWAR, TEHSIL & DISTRICT-JABALPUR, MADHYA PRADESH
- 3(C). ASHISH PATEL S/O LATE BADRI PRASAD, AGED ABOUT 38 YEARS, OCCUPATION: CULTIVATOR R/O VILLAGE TEWAR, TEHSIL AND DISTRICT JABALPUR (MADHYA PRADESH)
- 3(D). MS. MAMTA PATEL D/O LATE BADRI PRASAD, AGED ABOUT 50 YEARS, OCCUPATION: CULTIVATOR R/O VILLAGE TEWAR, TEHSIL AND DISTRICT JABALPUR (MADHYA PRADESH)
- 3(E) MS. SAVITA D/O LATE BADRI PRASAD, AGED ABOUT 48 YEARS, OCCUPATION: CULTIVATOR R/O VILLAGE TEWAR, TEHSIL AND DISTRICT JABALPUR (MADHYA PRADESH)
- 3(F) MS. AMITATA D/O LATE BADRI PRASAD, AGED ABOUT 46 YEARS, OCCUPATION: CULTIVATOR R/O VILLAGE TEWAR, TEHSIL AND DISTRICT JABALPUR (MADHYA PRADESH)
4. GAYA PRASAD S/O LATE SHRI DHUNDHE SINGH LODHI, AGED ABOUT 22 YEARS, R/O VILLAGE TEWAR, DISTRICT JABALPUR (MADHYA PRADESH)
5. TEJ SINGH (DEAD) THROUGH LEGAL REPRESENTATIVES
- 5(A) SMT. JIJI BAI W/O LATE KARAN SINGH, AGED ABOUT 60 YEARS, OCCUPATION: CULTIVATOR R/O VILLAGE TEWAR, TEHSIL AND DISTRICT JABALPUR (MADHYA PRADESH)

- 5(B) MUKESH PATEL S/O LATE KARAN SINGH, AGED ABOUT 42 YEARS, OCCUPATION: CULTIVATOR R/O VILLAGE TEWAR, TEHSIL AND DISTRICT JABALPUR (MADHYA PRADESH)
- 5(C) DHANPAT PATEL S/O LATE KARAN SINGH, AGED ABOUT 38 YEARS, OCCUPATION: CULTIVATOR R/O VILLAGE TEWAR, TEHSIL AND DISTRICT JABALPUR (MADHYA PRADESH)
- 5(D) SARDAR PATEL S/O LATE KARAN SINGH, AGED ABOUT 36 YEARS, OCCUPATION: CULTIVATOR R/O VILLAGE TEWAR, TEHSIL AND DISTRICT JABALPUR (MADHYA PRADESH)
- 5(E) SANTO BAI D/O LATE KARAN SINGH, AGED ABOUT 45 YEARS, OCCUPATION: CULTIVATOR R/O VILLAGE TEWAR, TEHSIL AND DISTRICT JABALPUR (MADHYA PRADESH)
- 5(F) BHOLA PRASAD S/O LATE TEJ SINGH, AGED ABOUT 60 YEARS, OCCUPATION: CULTIVATOR R/O VILLAGE TEWAR, TEHSIL AND DISTRICT JABALPUR (MADHYA PRADESH)
- 5(G) HEMRAJ PATEL S/O LATE TEJ SINGH, AGED ABOUT 50 YEARS, OCCUPATION: CULTIVATOR R/O VILLAGE TEWAR, TEHSIL AND DISTRICT JABALPUR (MADHYA PRADESH)
- 5(H) MUNNALAL PATEL S/O LATE TEJ SINGH, AGED ABOUT 48 YEARS, OCCUPATION: CULTIVATOR R/O VILLAGE TEWAR, TEHSIL AND DISTRICT JABALPUR (MADHYA PRADESH)
- 5(I) MS. BHURI BAI D/O LATE TEJ SINGH, AGED ABOUT 67 YEARS, OCCUPATION: CULTIVATOR R/O VILLAGE TEWAR, TEHSIL AND DISTRICT JABALPUR (MADHYA PRADESH)
- 5(J) MS. GYAN BAI D/O LATE TEJ SINGH, AGED ABOUT 64 YEARS, OCCUPATION:

**CULTIVATOR R/O VILLAGE TEWAR, TEHSIL  
AND DISTRICT JABALPUR (MADHYA  
PRADESH)**

- 5(K) MS. MUNNI BAI D/O LATE TEJ SINGH, AGED  
ABOUT 67 YEARS, OCCUPATION:  
CULTIVATOR R/O VILLAGE TEWAR, TEHSIL  
AND DISTRICT JABALPUR (MADHYA  
PRADESH)**
- 5(L) SHIV BAI D/O LATE TEJ SINGH, AGED ABOUT  
63 YEARS, OCCUPATION: CULTIVATOR R/O  
VILLAGE TEWAR, TEHSIL AND DISTRICT  
JABALPUR (MADHYA PRADESH)**

**.....APPELLANTS**

**(BY SHRI ASHOK KUMAR-ADVOCATE)**

**AND**

- 1. SHRI RAM KRIPAL (DEAD) THROUGH LEGAL  
REPRESENTATIVES**
- 1(A). SMT. URMILA BAI W/O LATE RAMKRIPAL,  
AGED ABOUT 55 YEARS, OCCUPATION:  
HOUSEWIFE R/O VILLAGE BAMURAHA  
HINOTA, POST OFFICE TEWAR, BHERAGHAT  
ROAD, TEHSIL AND DISTRICT JABALPUR  
(MADHYA PRADESH)**
- 1(B). NARENDRA PATEL S/O LATE RAMKRIPAL,  
AGED ABOUT 35 YEARS, OCCUPATION:  
CULTIVATOR R/O VILLAGE BAMURAHA  
HINOTA, POST OFFICE TEWAR, BHERAGHAT  
ROAD, TEHSIL AND DISTRICT JABALPUR  
(MADHYA PRADESH)**
- 1(C). MS. PUSHPA PATEL D/O LATE RAMKRIPAL,  
AGED ABOUT 30 YEARS, OCCUPATION:  
CULTIVATOR R/O VILLAGE BAMURAHA  
HINOTA, POST OFFICE TEWAR, BHERAGHAT  
ROAD, TEHSIL AND DISTRICT JABALPUR  
(MADHYA PRADESH)**
- (D). MS. ALKA PATEL D/O LATE RAMKRIPAL,  
AGED ABOUT 28 YEARS, OCCUPATION:  
CULTIVATOR R/O VILLAGE BAMURAHA  
HINOTA, POST OFFICE TEWAR, BHERAGHAT  
ROAD, TEHSIL AND DISTRICT JABALPUR**

(MADHYA PRADESH)

2. SMT. NARBADI BAI W/O SHRI NARAYAN PASAD GOSWAMI R/O VILLAGE SAGARA JABALPUR TEHSIL AND DISTRICT JABALPUR (MADHYA PRADESH)
3. UNIS ALI S/O JAKIR ALI R/O MUJAWAR MOHALLA, JABALPUR (MADHYA PRADESH)

.....RESPONDENTS

(BY SHRI RAMESH KUMAR SHUKLA-ADVOCATE)

.....  
*This appeal coming on for hearing this day, Court passed the following:*

**ORDER**

Heard on I.A. No.11117/2022.

Learned counsel for the parties submits that the parties have settled their dispute out of Court by way of agreement dated 21.05.2022 copy of which has been annexed with this application.

In view of the aforesaid compromise, learned counsel for the appellants prays for withdrawal of this appeal.

Accordingly, the **I.A. No. 11117/2022 is allowed and disposed off** and appeal is permitted to be withdrawn.

In view of the aforesaid, the second appeal is **dismissed as withdrawn.**

(DWARKA DHISH BANSAL)

JUDGE

